

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Criminal Appeal No(s). 728/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MANJU

Respondent(s)

Date : 02-02-2023 This appeal was called on for hearing today.

For Appellant(s) Mr. Zaid Raza, Adv.
 Mr. Shwetank Sailakwal, Adv.
 Mr. Tanmaya Agarwal, AOR

For Respondent(s)

Mr. Ram Lal Roy, AOR
Mr. Rajeev Ranjan, Adv.
Mr. Umesh Pande, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Sole respondent is duly represented

Records have been received.

Four weeks time is given to the Ld. Counsel for the parties to file the additional documents. After expiry of four weeks, list the matter before the Hon'ble Court, under the rules.

PAVANESH D.
Registrar